

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 10 of 2014

Dated : 7th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**North Eastern Electricity Supply Co.
Of Orissa Ltd. ... Appellant(s)**

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan

**Counsel for the Respondent(s): Mr. Priyabrat Sahu
Mr. Prashanto Chandra Sen for R.1
Mr. Rajkumar Mehta
Ms. Mansha Monga
Ms. Ishita for R.2**

ORDER

As agreed by the learned counsel for the parties, post the
matter for hearing on **02.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js